

## Notice

The National Lok Adalat will be held on **8<sup>th</sup> July, 2017** at **Ferozpur, Zira, Guruharsahai, Jalalabad, Fazilka and Abohar** on all below mentioned subject matters including:-

### **Pre-litigation**

- (i) NI Act cases under Section 138
- (ii) Bank Recovery cases
- (iii) Labour disputes cases
- (iv) Electricity and Water Bills (Excluding non-compoundable)
- (v) Other (Criminal Compoundable , Matrimonial and other Cvil disputes please specify)

### **Pending in the Courts(which are reflected on National Judicial Data Grid)**

- (i) Criminal Compoundable Offence
- (ii) NI Act cases under Section 138
- (iii) Bank Recovery cases
- (iv) MACT cases
- (v) Labour diputes cases
- (vi) Electricity and Water Bills (Excluding non compoundable)
- (vii) Matrimonial disputes
- (viii) Land Acquisition cases
- (ix) Service matters relating to pay and allowances and central benefits
- (x) Revenue cases (pending in District Courts and High Courts only
- (xi) Other Civil cases (rent, easmentary rights, injuction suits, specific performance suits) etc. (please specify the category)